

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:813  
ANSWERED ON:04.08.2011  
LAND FOR NEW LINES IN CHAKRADHARPUR  
Kora Shri Madhu

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the details of land acquired for the expansion of Padapahad-Baanspani railway line under Chakradharpur Railway Division of S.E. Railways;
- (b) whether the said land has been acquired on the promise of compensation and jobs to land owners;and
- (c) if so, the details thereof and the time-frame set for fulfilling these promises?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a) 6.58 acre (27 Private Plots) and 0.04 acre (1 Government Plot) of land in village Padapahar, Thana : Kolhan, District : West Singhbhum, Chaibasa is being acquired for Padapahar – Banspani doubling. Notification u/s 4 and u/s 6 under Land Acquisition Act 1894 have been issued.
- (b) Land acquisition has been done under Land Acquisition Act 1894 by State Government of Jharkhand, with provision of compensation as per Jharkhand State Rules. Job to the land losers will be provided by Railways as per rules.
- (c) 80% of compensation i.e. Rs. 16,09,330/- has already been paid by Railways to State Government of Jharkhand on 03.11.2010. Balance 20% will be paid to the State Government of Jharkhand after demand is received from them. Job will be provided by the Railways after completion of formalities and identification of Land losers / legal heirs, by the Jharkhand Government.